

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

7 ⁰⁹/₉₈

Mr. N.K. Chandak, Counsel
for the applicant-

Mr. Arun Bhambali, Counsel
for the respondents 2 & 3.

None present for Respondent
No. 1.

Recd. Copy
- 9/9/98

The learned Counsel
for the applicant wants
to withdraw the application,
therefore, the application
is dismissed as having
been withdrawn.

The O.A. stands
disposed of accordingly.

Cupall

Gopal Singh
Adm. Member

ए० के० मिश्रा
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER

Part II and III destroyed
in my presence on 4.9.06
under the supervision of
section officer (I) as per
order dated 28/2/06

Section Officer (Record)

R. C. Singh
M. K. Singh
10/9